We arpend copies to Ministry and concerned M.P's.

Thanking you,

Yours faithfully,

For 64-Exchange Subscribers Conventions.

## Legislation on Industrial relations

1416. SHRI DEVENDRA NATH DWIVEDI: Will the Minister of PAR-LIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government propose to bring forward a comprehensive legislation on industrial relations; and

(b) whether Government have sought the views of the various State Governments in this regard?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) Yes, Sir.

(b) The report of the 30 Member Committee on Comprehensive Industrial Relations Law was discussed at the 30th Session of the Labour Ministers' Conference held at New Delhi on the 7th November, 1977 when the State Labour Ministers expressed their views on the subject of Industrial Relations Law.

## White paper on steel industry

1417. SHRI DHARAMCHAND JAIN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government propose to scrap the white papers on steel industry; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) and (b) Presumably the reference is to

the White Paper on Steel Industry laid on the Tables of both Houses of Parliament in May, 1976. If so, this had been done in pursuance of a recordmendation made by the Estimates Conmittee (Fifth Lok Sabha) in its 20th Report on the Department of Steel planning, development, dealing with distribution etc. of iren production. and steel and ferro-alloys arđ accordingly the question of scrapping the White Paper does not arise.

## Agreement with the Soviet Union in the field of ferrous metallurgy and allied technology

1418. SHRI SHYAMLAL GUPTA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Government of India have recently entered into an agreement with the Government of U.S.S.R. for collaboration in the field of ferrous metallurgy and allied technology; and

(b) if so, what are the salient features of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) Prestmably, the reference is to the protocol signed with M/s. Tiazhpromexport of USSR on the 8th September, 1977 for strengthening collaboration between the two countries in the field of ferrous matallurgy and added technology.

(b) The protocol envisages increasing participation and assistance from the Soviet organisation in the development of India's steel industry and also for improving steel production in quantity as well as quality. In it, it has also been agreed to incorporate in the Bhilai Steel Plant, the technological advancements made in the Soviet Union since the setting up of thes plant Strengthening of research are development efforts with a view ' giving impetus to the research and development activities in ferrous meta-lurgy is also envisaged. It further